

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 732 of 2019

IN THE MATTER OF:

Manjit Commercial

...Appellant

Vs.

SPM Auto Pvt. Ltd. (In Liquidation) & Ors.

...Respondent

Present: For Appellant: - Mr. Dinkar Singh, Advocate.

For Respondent: - None.

O R D E R

18.07.2019— Heard learned counsel for the Appellant. Order reserved.

In the meantime, it will be open to the Appellant to file short written submission not more than three pages by 19th July, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Kanthi Narahari)
Member(Technical)

Ar/g